

PETITIONER:
UNION OF INDIA & ANR.

Vs.

RESPONDENT:
DELHI CLOTH & GENERAL MILLS CO. LTD. & ANR.

DATE OF JUDGMENT: 06/05/1997

BENCH:
S.P. BHARUCHA, S.C. SEN, M. JAGANNADHA RAO

ACT:

HEADNOTE:

JUDGMENT:

O R D E R

The application for intervention is dismissed.